

IN THE HIGH COURT OF JUDICATURE AT PATNA
Civil Writ Jurisdiction Case No.3411 of 2022

1. Sanjay Kumar Chauhan Son of Shyam Lal Chauhan, Resident of Village-Makaipur, P.S.-Korha, District-Katihar.
2. Surya Bhushan Son of Shashi Bhushan, Resident of Village-Kauria, P.S.-Goshi, District-Jehanabad.
3. Sanjeev Kumar Son of Madheshwar Singh Resident of Village-Prasadi English, P.S.-Arwal, District-Arwal.
4. Rajesh Kumar Son of Pramod Sahni, Resident of Village-Chandpura, P.S.-Nima District-Begusarai.
5. Rajeev Kumar Son of Subhash Mandal Resident of Village-Ward No.1, Mathurapur, P.S.-Lakhminian, District-Begusarai
6. Vijaya Kumari Daughter of Ram Nagesh Pal Resident of Village-Rahul Nagar Brahampura, P.S.-Brahampura, District-Muzaffarpur.
7. Krishna Kumar Son of Uday Mandal, Resident of Village-Binda Singh Gali Sultanganj, P.S.-Sultanganj, District-Bhagalpur.
8. Abhay Kumar Son of Brahmdeo Prasad Resident of Village-Chakiya, P.S.-Maker, District-Saran.
9. Vikash Kumar Son of Vinod Kumar Ram Resident of Village-Purani Chowk, Ward No.20, P.S.-Gopalganj, District-Gopalganj
10. Md. Jamil Akhtar. Son of Abdul Basir, Resident of Village-Kathotia, P.S.-Basir, District-Katihar.
11. Anu Kumar Son of Ramuday Singh Resident of Village-Chamubigha, P.S.-Makhdumpur, District-Jehanabad.
12. Shoaib Akhtar Son of Md. Istak Alam Resident of Village-Khajuriya, P.S.-Mangrahari, District-West Champaran.
13. Sujeet Kumar Mahto Son of Lakshmi Mahto Resident of Village-Khajuri, P.S.-Sarairanjan, District-Samastipur.
14. Abhishek Tiwari Son of Srinivash Tiwari Resident of Village-Ukrenary, P.S.-Darauli/Guthani, District-Siwan.
15. Saddam Hoosain, Son of Moinddin Ansaari Resident of Village-Narayanpur, P.S.-Nautan, District-Siwan.
16. Ashish Kumar C/o Ravindra Yadav Resident of Village-18 Musi Tola, Gulriya Chak, P.S.-Tikari, District-Gaya.
17. Subodh Kumar Son of Shivnarayan Yadav Resident of Village-Belhariya, P.S.-Tikari, District-Gaya.
18. Prince Raj Son of Manoj Prasad Resident of Village-Salempur, P.S.-Tekari, District-Gaya.
19. Aryan Kumar C/o Nathun Prasad Resident of Village-Nandan Bigha, P.S.-Tekari, District-Gaya.
20. Jitendra Kumar Son of Raj Kumar Singh Resident of Village-janakpur, P.S.-Manpur, District-Gaya.



21. Ajeet Kumar Gupta Son of Sidhnath Prasad Gupta, Resident of Bank of Baroda Road, Rikabganj, P.S.-Tekari, District-Gaya.
22. Prem Prakash Son of Kameshwar Prasad Yadav Resident of Village-Parsanwan, P.S.-Konch, District-Gaya.
23. Anil KUMar Son of Ravindra Yadav Resident of Village-Gulariyachak, P.S.-Tekari, District-Gaya.
24. Vikash Raj Son of Jagrup Ram Resident of Village-Baid Bigha, P.S.-Tekari, District-Gaya.
25. Kumari Sarika D/o Jagrup Ram Resident of Village-Baid Bigha, P.S.-Tekari, District-Gaya.
26. Amit Kumar Suman Son of Shiv ratan Das, Resident of Village-Makhdumpur, P.S.-Ghoshi, District-Jehanabad.
27. Rajeev Ranjan Son of Late Ramanugrah Prasad Resident of Village-Karmi, P.S.-Rafiganj, District-Aurangabad.
28. Amresh Kumar Son of Laxmi Prasad Resident of Village-Tiwaribigha, P.S.-Rafiganj, District-Aurangabad.
29. Kamlesh Kumar Son of Rajrup Yadav Resident of Village-Karahatta, P.S.-Paraiya, District-Gaya.
30. Shubham Kumar Son of Abhay Kumar Resident of Village-Rikabganj Main Road Tekari, P.S.-Tekari, District-Gaya.
31. Mukesh Kumar Son of Abhay Kumar Resident of Village-Rikabganj Main Road Tekari, P.S.-Tekari, District-Gaya.
32. Ajay Kumar C/o Bhaju Das, Resident of Village-Salaya, P.S.-Dumaria, District-Gaya.
33. Rohit Kumar C/o Ramesh Paswan Resident of Village-Salempur, P.S.-Tekari, District-Gaya.
34. Dhananjay Kumar C/o Umesh Prasad Resident of Village-Gaderiya, P.S.-Imamganj, District-Gaya.
35. Chandan Kumar Son of Haridwar Singh Resident of Village-Sherapura, Panchdevta, P.S.-Tekari, District-Gaya.
36. Pritam Kumar Son of Jairam Prasad Resident of Village-Baid Bigha,P.S.-Tekari, District-Gaya.
37. Gajendra Kumar Son of Krishna Dev Sharma Resident of Village-Paibigha, P.S.-Makhdoompur, District-Jehanabad.
38. Sanu Chandra Singh Son of Ajay Singh Resident of Village-Dulha Bigha,P.S.-Tekari, District-Gaya.
39. Ravi Kumar Son of Shivnath Yadav Resident of Village-Devdharpur ,P.S.-Tekari, District-Gaya.
40. Vikash Kumar Son of Murari Singh Resident of Village-Bhagwan Bigha,P.S.-Ben, District-Nalanda.
41. Sharwan Kumar Son of Mahadev Prasad Resident of Village-Rikabganj Durga Asthan, P.S.-Tekari, District-Gaya.
42. Ashutosh Kumar Son of Anil Kumar , Resident of Village-Ward No.4,



- Amodei, P.S.-Ramgarhwa, District-East Champaran.
43. Ashwini Kumar Son of Anil Kumar, Resident of Village-Ward No.4, Amodei, P.S.-Ramgarhwa, District-East Champaran.
 44. Sanjay Paswan Son of Shyamdev Paswan Resident of Village-Kushaha, P.S.-Bhawanipur, District-Purnea.
 45. Dilkhush Aryan Son of Ramesh Sah Resident of Village-Barhara Kothi,P.S.-Barhara Kothi,District-Purnea.
 46. Kumar Gaurav Son of Shashi BHushan Das Resident of Village-Vasudevpur, P.S.-Barhara Kothi, District-Purnea.
 47. Gitu Kumari D/o Ram Chandra Chaudhary Resident of Village-Ward No.5, Banmankhi Chakla, P.S.-Banmankhi, District-Purnea.
 48. Bundeal Paswan Son of Dinesh Paswan Resident of Village-Surati Tola, Navagachhia, P.S.-Bhawanipur, District-Purnea.
 49. Anmol Kumar Son of Akhilesh Paswan Resident of Village-Orlaha, P.S.-Barhara Kothi, District-Purnea.
 50. Gorelal Paswan Son of Bijendra Paswan Resident of Village- Orlaha, P.S.-Barhara Kothi, District-Purnea.
 51. Pawan Kuamr Rajak Son of Suresh Rajak Resident of Village-Sinduar, P.S. Daudnagar, District-Aurangabad.
 52. Rahul Kumar Rajak Son of Naresh Rajak Resident of Village-Sinduar, P.S.-Daudnagar, District-Aurangabad.
 53. Raj Kapur Prajapati Son of Sardari Ram Resident of Village-Sahsaraon, P.S.-Asaon, District-Siwan.
 54. Vivek Kumar Son of Ram Kewal Ram Resident of Village-Fatehpur, P.S.-Haspura, District-Aurangabad.
 55. Munna Kumar Son of Shiv Shankar Bauri, Resident of Village-Bhuli, P.S.-Bank More, District-Dhanbad (Jharkhand).
 56. Indradev Kumar Son of Rajendra Prasad Resident of Village-Pipra, P.S.-Govindpur,District-Nawada.
 57. Ravi Shankar Ravi Son of Krishna Deo Paswan Resident of Village-Raniganj, Barbanna, Ward No. 6,P.S.-Raniganj, District-Araria.
 58. Adolf Vikash Anand C/o Laloo Prasad Yadav Resident of Village-Makaipur, P.S.-Korha, District-Katihar.
 59. Chandni Kumari C/o Sudhakar Pandey, Resident of Village-Santar, Ward No. 13, P.S.-Lakhisarai, District-Lakhisarai.
 60. Amit Kumar Son of Vinod Kumar Singh Resident of Village-Sakri, P.S.-Arwal, District-Arwal.
 61. Ranjeet Kumar Son of Sakaldeep Thakur, Resident of Village-Dhira Bigha, P.S. Makhdumpur, District-Jehanabad,
 62. Abhimanyu Kumar Dubey Son of Baijnath Dubey Resident of Village-Shahpur, P.S.-Shahpur, District-Bhojpur.
 63. Jitendra Kumar Sinha Son of Janak Prasad Resident of Village-Rasauli, P.S.-Panapur,District-Saran.



64. Tarun Lal Son of Muni Lal Yadav Resident of Village-Salempur, P.S.-Kako, District-Jehanabad.
65. Subodh Kumar Son of Rajendra Yadav Resident of Village-Naudhariya, P.S.-Buniyadganj, District-Gaya.
66. Ravi Shankar Son of Mahendra Kumar Sinha Resident of Village-Bewalbigha Bathan, P.S.-Rampur, District-Gaya.
67. Abhishek Kumar Singh Son of Vinod Kumar Singh Resident of Village-Jamsar Bazar, P.S.-Uchkagaon, District-Gopalganj.
68. Rahul Ranjan Son of Atul Kumar Resident of Village-Ratan Tola, P.S.-Maner, District-Patna.
69. Anurag Kashyap, Son of Dinesh Prasad Resident of Village-Lakhibag, P.S.-Muffasil, District-Gaya.
70. Sita Kumari Wife of Anil Kumar Das Resident of Village-Chaukitanr Deyaldih, P.S.-Khaira, District-Jamui.
71. Kumari Neetu Sinha D/o Suresh Prasad Resident of Village-Dhangawan, P.S.-Sitamarhi, District-Nawada.
72. Suraj Kumar Verma Son of vyas Chandra Verma Resident of Durga Sthan, Colony No.1, P.S.-Katihar, District-Katihar.
73. Shahnawaz Alam Son of Md. Iban saud, Resident of Officer Colony Buddhu Chak, P.S.-Shyak, District-Katihar.
74. Ranjeet Kumar Son of Suresh Sharma Resident of Village-Padampur, P.S.-Hasanganj, District-Katihar.
75. Manish Kumar Ray Son of Sonelal Ray Resident of Village-Chhohar, P.S.-Falka, District-Katihar.
76. Sonu Kumar Son of Upendra Sharma Resident of Village-Kab, P.S.-Rania Talab (Kanpa), District-Patna.
77. Nisha Kumari Wife of Sri Ram Yadav Resident of Village-Bhelwa, P.S.-Ghoghardiha, District-Madhubani.
78. Sri Ram Yadav Son of Yugut Lal Yadav Resident of Village-Bhelwa, P.S.-Ghoghardiha, District-Madhubani.
79. Kumar Harsh Son of Ram Chandra Yadav Resident of Village-Kolhua, P.S.-Shankarpur, District-Madhepura.
80. Raja Kumar Son of Mithilesh Singh Resident of Village-Raniganj, Hasanpur, P.S.-Raniganj, District-Araria.
81. Nishant Kamal Son of Devanad Raut Resident of Village-Dholi, P.S.-Saraigarh Bhaptiyahi, District-Supaul.
82. Manish Kumar Kashyap Son of Harendra Ram Kashyap Resident of Villge-Mathanpura, P.S.-Ekma, District-Saran.
83. Dhirendra Pratap Singh Son of Tarkeshwar Singh Resident of Villge-Jalalpur, P.S.-Belkunda, District-Saran.
84. Pratik Kumar Son of Laloo Prasad Yadav Resident of Villge-Akhalasapur, P.S.-Kaimur, District-Bhabua.
85. Sushmita Kumari Wife of Mithilesh Kumar Ojha Resident of Villge-



Semariya, P.S.-Shahpur, District-Bhojpur.

86. Nitish Kumar Son of Yogendra Prasad Resident of Villge-345 Chapardha Road Near Middle School, Medical Kaler,P.S.-Gaya,District-Bodh Gaya.
87. Rahul Kumar Bharti Son of Ramdular Yadav Resident of Village-Siriyawan, P.S.-Mohanpur, District-Gaya.
88. Chandan Kumar Son of Pradeep Prasad Yadav Resident of Village-Sherpura, P.S.-Tikari, District-Gaya.
89. Chunchun Kumar Son of Pradeep Prasad Yadav Resident of Village-Sherpura, P.S.-Tikari, District-Gaya.
90. Santosh Kumar Son of Nandlal Prasad , Resident of Village-Goh Road, Panchanpur, P.S.-Panchanpur, District-Gaya.
91. Mithilesh Kumar Yadav Son of Gandev Prasad Yadav Resident of Village-Orlaha, P.S.-Barhara Kothi, District-Purnia.
92. Reshma Kumari Daughter of Satish Chandra Mandal Resident of Village-Ward no. 23, Naugachhia, P.S.-Naugachhia, District-Bhagalpur
93. Shivam Kumar Adarsh Son of Manoj Kumar Srivastava, Resident of Village-Durgasthan, P.S.-Katihar, District-Katihar.

... .. Petitioner/s

Versus

1. The State of Bihar through the Chief Secretary, Govt. of Bihar, Patna.
2. The Chief Secretary, Govt. of Bihar, Patna.
3. The Principal Secretary, Department of General Administration, Govt. of Bihar, Patna.
4. The Principal Secretary, Department of Water Resources, Govt. of Bihar, Patna
5. The Bihar Technical Service Commission through its Secretary, 19 Harding Road, Patna.
6. The Secretary, Bihar Technical Service Commission, 19 Harding Road, Patna.
7. The Chairman, Bihar Technical Service Commission, 19 Harding Road, Patna.
8. The All India Council for Technical Education (AICTE) through its Member Secretary, Nelson Mandela Marg, Vasant Kunj, New Delhi-110070.

... .. Respondent/s

with

Civil Writ Jurisdiction Case No. 4292 of 2022

1. Sneha Bharti D/o Brijnandan Prasad, R/o Mohalla - Bank Colony, Meharpar, Ward No. 44, Near Janki Cold Store, Post - Rana Bigha, P.S. - Laheri, District - Nalanda.
2. Kumari Puja, D/o Pramod Kumar, R/o Village - Sipah, Ranabigha, District -



Nalanda.

... .. Petitioner/s

Versus

1. The State of Bihar through the Chief Secretary, Govt. of Bihar, Patna.
2. The Chief Secretary, Govt. of Bihar, Patna.
3. The Principal Secretary, Department of General Administration, Govt. of Bihar, Patna.
4. The Principal Secretary Department of Water Resources, Govt. of Bihar, Patna.
5. The Bihar Technical Service Commission, through its Secretary, 19 Harding Road, Patna.
6. The Secretary, Bihar Technical Service Commission, 19 Harding Road, Patna.
7. The Chairman, Bihar Technical Service Commission, 19 Harding Road, Patna.
8. The All India Council for Technical Education (AICTE), through its Member Secretary, Nelson Mandela Marg, Vasant Kunj, New Delhi - 110070

... .. Respondent/s

with

Civil Writ Jurisdiction Case No. 5591 of 2022

Alok Ranjan Son of Late Ram Surat Singh Resident of Village- Mahaicha, Post- Mirganj, P.S.- Uchakagaon, District- Gopalganj.

... .. Petitioner/s

Versus

1. The State of Bihar through the Chief Secretary, Govt. of Bihar, Patna.
2. The Chief Secretary, Govt. of Bihar, Patna.
3. The Principal Secretary, Department of General Administration, Govt. of Bihar, Patna.
4. The Principal Secretary, Department of Water Resources, Govt. of Bihar, Patna.
5. The Bihar Technical Service Commission through Secretary, 19, Harding Road, Patna.
6. The Secretary, Bihar Technical Service Commission, 19 Harding Road, Patna.
7. The Chairman, Bihar Technical Service Commission, 19, Harding Road, Patna.
8. All India Council for Technical Education (AICTE) through its Member Secretary, Nelson Mandela Marg Vasant Kunj, New Delhi- 110070.



... .. Respondent/s

with

Civil Writ Jurisdiction Case No. 5610 of 2022

1. Ajay Kumar Bharti son of Amrendra Kumar, Resident of Village- Koni, P.S.- Marauna, District- Supaul, (Bihar)
2. Sumit Kumar, son of Mahanand Choudhary, Resident of Village- Sirajpur, P.S.- Parbatta, District- Khagaria, (Bihar)
3. Ashish Kumar, son of Parmeshwar Prasad, Resident of Village and P.O.- Belhi, P.S.- Marauna, District- Supaul, (Bihar)
4. Krishnamohan Kumar Chaurasiya, son of Jiyalal Prasad Chaurasiya, Resident of Village and P.O.- Bijabani, P.S.- Jitna, District- East Champarah, (Bihar)

... .. Petitioner/s

Versus

1. The State of Bihar through Chief Secretary, Government of Bihar, Patna.
2. The Principal Secretary, Irrigation Department, Govt. of Bihar, Patna.
3. The Bihar Technical Service Commission through its Secretary, 19 Harding Road, Patna.
4. The Secretary, Bihar Technical Service Commission through its Secretary, 19 Harding Road, Patna.

... .. Respondent/s

with

Civil Writ Jurisdiction Case No. 5819 of 2022

1. Mukesh Kumar Son of Rajendra Prasad Resident of Village- Maidi Khurd, P.O.- Khodaganj, P.S.- Khodaganj, District- Nalanda (Bihar).
2. Chaudhary Keshri Singh Son of Rajeshwar Yadav Resident of Village- Bheria, P.O.- Bheria, P.S.- Chandi (Nalanda), District- Nalanda.
3. Rakesh Kumar Son of Rajendra Prasad Resident of Village- Maidi Khurd, P.O.- Khodaganj, P.S.- Khodaganj, District- Nalanda.
4. Sunny Kumar Son of Gopal Pandit Resident of Mohalla- Chailital, P.O.- Gulzarbagh, P.S.- Alamganj, District- Patna.
5. Sonu Kumar Son of Kishor Mahto Resident of Village- Maharajganj, Bari Patandevi More, P.O.- Gulzarbagh, P.S.- Alamganj, District- Patna (Bihar).
6. Santosh Kumar Son of Sitaram Das Resident of Village- Navdhal Moghalpura, P.O.- Jhauganj, P.S.- Mahandiganj, District- Patna.
7. Sulekha Kumari Daughter of Sita Ram Resident of Mohalla- Khabba Ka Akhara, Hazari Mohalla, Near Devi Sthan, P.O.- Jhauganj, P.S.- Mahandiganj, District- Patna.



8. Mukesh Kumar Son of Ram Sharan Prasad Resident of Village Patwa Saray, Post and P.S.- Kadirganj (Qadirganj), P.S.- Nawada, District- Nawada.

... .. Petitioner/s

Versus

1. The State of Bihar through the Chief Secretary, Govt. of Bihar, Patna.
2. The Chief Secretary, Govt. of Bihar, Patna.
3. The Principal Secretary, Department of General Administration, Govt. of Bihar, Patna.
4. The Principal Secretary, Department of Water Resources, Govt. of Bihar, Patna.
5. The Bihar Technical Service Commission through its Secretary, 19 Harding Road, Patna.
6. The Secretary, Bihar Technical Service Commission, 19 Harding Road, Patna.
7. The Chairman, Bihar Technical Service Commission, 19 Harding Road, Patna.
8. The All India Council for Technical Education (AICTE) through its Member Secretary, Nelson Mandela Marg, Vasant Kunj, New Delhi- 110070.
9. The Chairman, UGC (University Grants Commission) Bahadurshah Zafar Marg, New Delhi- 110002.
10. The Chairman, AICTE (All India Council for Technical Education), Plot No.1, 5th Floor, DTE, Punjab Building, Sector 36-A, Chandigarh- 160036.
11. The Vice Chancellor, William Carey University, Nongmensong Umkdait, Shillong, Meghalaya- 793019.
12. The Registrar-cum-Controller of Examination, William Carey University, Nongmensong Umkdait, Shillong, Meghalaya- 793019.
13. The Vice Chancellor, CMJ (Chandar Mohan Jha) University, G.S. Road, Ri-Bhoi District, Jorabat, Meghalaya- 793101.
14. The Registrar-cum-Controller of Examination, CMJ (Chander Mohan Jha) University, G.S. Road, Ri-Bhoi District- Jorabat, Meghalaya- 793101.

... .. Respondent/s

with

Civil Writ Jurisdiction Case No. 7715 of 2022

1. Ranjeet Kumar Sah s/o Lakshman Prasad Sah, Resident of Village-Bhagwanpur, P.S.-Parsa, District-Saran.
2. Rajnish Kumar, S/o Bindhyachal Chaudhary, Resident of Village-Rampur, Bheriharawa, P.S.-Shikarpur, District-West Champaran.
3. Divya, D/o Ramnaresh Pal, Resident of Mohalla-Ward no. 2, Rahul Nagar, P.S.-Brahmpura, District-Muzaffarpur.



4. Satyaveer Kumar, s/o Sanjay Kumar Bhagat, Resident of Village-Jamunia, P.s.-Shau Parbatta, District-Bhagalpur.
5. Pushpanjali, D/o Ramnaresh Pal, Resident of Mohalla-Ward no. 2, Rahul Nagar, P.S.-Brahmpura, District-Muzaffarpur.
6. Vikash Kumar, S/o Ashok Kumar, Resident of Mohalla-E/5, P.C. Colony, Near Sai Lions Netralaya, Kankarbagh, P.S.-Kankarbagh, District-Patna.
7. Prabhat Kumar Prabhakar, S/o Shiv Narayan Mandal, Resident of Mohalla-Ward No. 14 Laukaha, P.S.-Supaul, District-Supaul.
8. Ranjan Kumar, S/o Umesh Paswan, Resident of Mohalla-Behind MIG 185, Hanuman Nagar, P.S.-Sampatchak, District-Patna.
9. Vishal Kumar, S/o Vinod Kumar, Resident of Mohalla-Vishwakarma Tola, P.S.-Simri Bakhatiyarpur, District-Saharsa.
10. Roshan Kumar, S/o Ramchandra Prasad Paswan, Resident of Village-Garhbaruari, Kajaha, P.S.-Supaul, District-Supaul.
11. Abhishek Kumar, S/o Shiv Kumar Resident of Village-Saguni, P.S. Masaurhi, District-Patna.

... .. Petitioner/s

Versus

1. The State of Bihar represented through the Chief Secretary, Government of Bihar, Patna.
2. The Chief Secretary, Government of Bihar, Patna.
3. The Principal Secretary, Department of General Administration, Government of Bihar, Patna.
4. The Principal Secretary, Department of Water Resources, Government of Bihar, Patna.
5. The Bihar Technical Service Commission through its Secretary, 19 Harding Road, Patna.
6. The Secretary, Bihar Technical Service Commission, 19 Harding Road, Patna.
7. The Chairman, Bihar Technical Service Commission, 19 Harding Road, Patna.
8. The All India Council for Technical Education (AICTE) through its Member Secretary, Nelson Mandela Marg, Vasant Kunj, New Delhi-110070.
9. University Grant Commission, Bahadurshah Zafar Marg, New Delhi.

... .. Respondent/s

with

Civil Writ Jurisdiction Case No. 12450 of 2022

1. Kumar Gaurav S/o Late Vikash Chandra Singh Resident of Village and Post-Athari, Garagata, Anchal and P.S.- Runnisaidpur, District- Sitamarhi.



2. Sunil Kumar Bharti S/o Bhagwati Ram Resident of Village- Jamuaawa, P.O.- Kudasana, P.S.- Bhabhua, District- Kaimur at Bhabua.
3. Praveen Kumar S/o Ambika Prasad Resident of Village- Badahara, P.S.- Gopalpur, District- Gopalganj.
4. Uday Kumar S/o Rajesh Prasad Resident of Village- Mogal Biraicha, P.S.- Barauli, District- Gopalganj.

... .. Petitioner/s

Versus

1. The State of Bihar through the Chief Secretary, Government of Bihar, Patna.
2. The Chief Secretary, Govt. of Bihar, Patna.
3. The Principal Secretary, Department of General Administration, Govt. of Bihar, Patna.
4. The Principal Secretary, Department of Water Resources, Govt. of Bihar, Patna.
5. The Bihar Technical Service Commission through its Secretary, 19 Harding Road, Patna.
6. The Secretary, Bihar Technical Service Commission through its Secretary, 19 Harding Road, Patna.
7. The Chairman, Bihar Technical Service Commission through its Secretary, 19 Harding Road, Patna.
8. The All India Council for Technical Education (AICTE) through its member secretary, Nelson Mandela Marg, Vasant Kunj, New Delhi- 110070.

... .. Respondent/s

with

Civil Writ Jurisdiction Case No. 16851 of 2022

1. Shashi Shankar Jyoti S/o Ram Narayan Jyoti R/o Kolawan P.S. and District- Nalanda.
2. Munna Paswan S/o Ramnaresh Paswan R/o Kartahan Bujurg, P.S.-Kartahan Buzurg, District-Vaishali.
3. Aditya Ranjan S/o Nand Kishor Prasad Shrivastav, R/o Jayanti 4 Phase 02 Vastu, Vihar Industrial area, Jethul Nizamat, Vaishali.
4. Surendra Kumar Yadav S/o Buttee Singh R/o Sabalpur Behra, P.S.-Udwant Nagar, District-Bhojpur.
5. Sumit Kumar S/o Buti Singh R/o Sabalpur Behra, P.S.-Udwant Nagar, District-Bhojpur.
6. Ragni Ranjan D/o Ramavtar Mahto R/o Khadiyahi, P.S.-Bibhutipur, District-Samastipur.
7. Vimal Kumar S/o Ramswarup Mandal, R/o Ramjani, Ward No.-02, P.S.- Janaki Nagar, District-Purnia.



8. Rajeev Kumar S/o Ramkriti Paswan R/o Wazidpur, P.S.-Kashichak, District-Nawada.
9. Anuj Kumar S/o Indradeo Paswan R/o Anjan, P.S.-Raushanganj, District-Gaya.
10. Shivsant Kumar S/o Jato Choudhary, R/o Fazidpur, P.S.-Kashichak, District-Nawada.
11. Shyam Nandan Kumar S/o Umesh Das R/o Swgiya, P.S.-Sheikhpora Sarai, District-Sheikhpora.
12. Mintu Kumar S/o Vijay Ravidas, R/o Abdalpurpur Parariya, P.S.-Nardigay, District-Nawada.
13. Vikash Kumar S/o Surendra Thakur R/o Kumardih, P.S.-Kumardih, District-Jehanabad.
14. Salahuddin Rahbar, S/o Abul Hayat, R/o Afim Kothi, Daudnagar, District-Aurangabad.

... .. Petitioner/s

Versus

1. The State of Bihar through the Chief Secretary, Govt. of Bihar, Patna.
2. The Chief Secretary, Govt. of Bihar, Patna.
3. The Principal Secretary, Department of General Administration, Govt. of Bihar, Patna.
4. The Principal Secretary, Department of Water Resources, Govt. of Bihar, Patna.
5. The Bihar Technical Service Commission through its Secretary, 19 Harding Road, Patna.
6. The Secretary, Bihar Technical Service Commission, 19 Harding Road, Patna.
7. The Chairman, Bihar Technical Service Commission, 19 Harding Road, Patna.
8. The All India Council for Technical Education (AICTE) through its Member Secretary, Nelson Mandela Marg, Vasant Kunj, New Delhi-110070.

... .. Respondent/s

Appearance :

(In Civil Writ Jurisdiction Case No. 3411 of 2022)

For the Petitioner/s	:	Mr. Satyam Shivam Sundaram, Advocate
For the State	:	Mr. Anjani Kumar, AAG 4 Mr. Deepak Sahay Jamuar, Advocate
For AICTE	:	Ms. Archana, Advocate
For the Commission	:	Mr. Nikesh Kumar, Advocate
For Intervenor	:	Ms. Nivedita Nirvikar, Sr. Advocate Mr. Arya Achit, Advocate Mr. Abhinav Srivastava, Advocate Mr. Raushan, Advocate Mr. Rudrank, Advocate



Mr. Pushkar, Advocate
Mr. Arpit, Advocate
(In Civil Writ Jurisdiction Case No. 4292 of 2022)
For the Petitioner/s : Mr. Rupesh Kumar, Advocate
For the Respondent/s : Mr. Pawan Kumar (A.C. To A.G.)
For AICTE : Ms. Archana, Advocate
For the Commission : Mr. Nikesh Kumar, Advocate
(In Civil Writ Jurisdiction Case No. 5591 of 2022)
For the Petitioner/s : Mr. Birendra Nath Mishra
For the Respondent/s : Mr. Pawan Kumar (Ac To Ag)
(In Civil Writ Jurisdiction Case No. 5610 of 2022)
For the Petitioner/s : Mr. Dinu Kumar, Advocate
Mr. Vardaan Mangalam, Advocate
Ms. Ritika Rani, Advocate
For the Respondent/s : Mr.Pawan Kumar (Ac To Ag)
(In Civil Writ Jurisdiction Case No. 5819 of 2022)
For the Petitioner/s : Mr. Ranjeet Kumar, Advocate
Mr. Ranvijay Singh, Advocate
Mr. Yogesh Kumar, Advocate
Mr. Ayush Kumar, Advocate
Mr. Kanishk Kaushtubh, Advcoate
Mr. Shikhar Mani, Advocate
For the Respondent/s : Mr.Pawan Kumar (A.C. To A.G.)
(In Civil Writ Jurisdiction Case No. 7715 of 2022)
For the Petitioner/s : Mr. Samir Kumar
For the Respondent/s : Mr. Pawan Kumar (Ac To Ag)
(In Civil Writ Jurisdiction Case No. 12450 of 2022)
For the Petitioner/s : Mr. Yugal Kishore, Advocate
Ms. Rupa Kumari, Advocate
For the Respondent/s : Mr. Pawan Kumar (A.C. To A.G.)
For AICTE : Ms. Archana, Advocate
For the Commission : Mr. Nikesh Kumar, Advocate
(In Civil Writ Jurisdiction Case No. 16851 of 2022)
For the Petitioner/s : Mr. Rupesh Kumar, Advocate
For the Respondent/s : Mr. Anjani Kumar (Aag 4)
For AICTE : Ms. Archana, Advocate
For the Commission : Mr. Nikesh Kumar, Advocate

CORAM: HONOURABLE MR. JUSTICE P. B. BAJANTHRI
and
HONOURABLE MR. JUSTICE ARUN KUMAR JHA
ORAL JUDGMENT
(Per: HONOURABLE MR. JUSTICE P. B. BAJANTHRI)

Date : 16-02-2023

In the instant writ petitions, petitioners have prayed for the following relief/reliefs:

“i. For quashing of Rule-9(1)[ii] of Rules “Bihar Water Resources Department Subordinate Engineering



(Civil) Cadre Recruitment (Amendment) Rules, 2017 contained in Notification no. 3950 dated 07.11.2017 prescribing technical qualification eligibility for selection/appointment to the technical post in the State of Bihar, as being inconsistent with other statutory provisions, in contravention of the Hon'ble Supreme Court's judgement and is violative of fundamental rights guaranteed under the Constitution of India.

ii. For declaration of thee aforesaid rules as being ultra virus to the Constitution of India so far amendment of Rule – 9 (1) (iii) is concerned.

iii. For any other relief/reliefs to which the petitioner is found entitled too.”

2. Matter is relating to selection and appointment to the post of Junior Engineer. In this regard, advertisement was issued on 08.03.2019. From time to time matter was taken up for hearing and during the course of the hearing we have noticed certain errors in the relevant Rules governing the post of Junior Engineer. Ultimately State Government has taken a decision to cancel the process of recruitment to the post of Junior Engineer with reference to advertisement issued on 08.03.2019 and proposed to issue a fresh or amendment of Rules while rectifying certain errors which have crept in the existing Rules. To that effect, supplementary counter affidavit has been filed on behalf of respondent No. 4 while enclosing decision dated 25.01.2023 *vide* Annexure - A to the supplementary counter affidavit. Perusal of



the same, it is evident that certain errors which have crept in the Rules would be carried in amendment of relevant Rules etc. The proposed action of the State respondents reads as under:

“4. सम्यक विचारोपरांत बैठक में निम्नांकित निर्णय लिये गये :

(क) वर्तमान में उत्पन्न वैधानिक जटिल स्थितियों को दृष्टिगत रखते हुए बिहार तकनीकी सेवा आयोग द्वारा विज्ञापन संख्या-01/2019 से चल रही नियुक्ति प्रक्रिया को रद्द करने की कार्रवाई की जाय।

(ख) जिन कार्य विभागों ने नियुक्ति हेतु अपनी अधियाचना आयोग को भेजी थी, वे अपनी अधियाचना बिहार तकनीकी सेवा आयोग से वापस लेंगे तथा नई नियमावली के गठन के पश्चात् अद्यतन अधियाचना आयोग को भेजेंगे।

(ग) वर्तमान में विभिन्न कार्य विभागों में बनी हुई अवर अभियंत्रण संवर्ग भर्ती नियमावली को भी निरस्त करने हेतु कार्रवाई की जाय एवं संशोधित अवर अभियंत्रण संवर्ग भर्ती नियमावली का प्रारूप तैयार किया जाय।

(घ) कनीय अभियंताओं की नियुक्ति हेतु अवर अभियंत्रण संवर्ग भर्ती नियमावली में संशोधन प्रस्ताव मंत्रिपरिषद से स्वीकृति प्राप्त करने की कार्रवाई की जाय।”

3. In the light of these new developments, the present petitions do not survive for consideration. Accordingly, State is permitted to carry out necessary amendment and proceed afresh to advertise for the post of Junior Engineer.

4. From the date of last advertisement till date, almost four years have elapsed, therefore, such of those candidates who are likely to be over-aged with reference to ensuing advertisement, for such of those candidates (who are applicants to the advertisement dated 08.03.2019), State Government must make a provision in



the proposed amendment insofar as giving age relaxation as a one time measure. The above exercise shall be completed within a period of four months from the date of receipt of this order.

5. Pending I.A., if any, stands disposed of.

6. At this stage, learned counsel for one of the contesting respondent submitted that liberty may be reserved to challenge the proposed amendment. Such liberty is not necessary for the reasons that as and when Rules or amended rules were issued afresh, it would be a fresh cause of action to the respective parties.

(P. B. Bajanthri, J)

(Arun Kumar Jha, J)

GAURAV S./-

AFR/NAFR	
CAV DATE	
Uploading Date	22.02.2023
Transmission Date	

